

By E-Mail/Special Messenger

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-03/2020/\_\_\_\_\_ /A**

From :- Shri Gautam Baruah  
Registrar (Vigilance)  
Gauhati High Court  
Guwahati

To, The District & Sessions Judge  
Kamrup (M), Guwahati

Dated Guwahati, the November, 2021

Sub:- **Permission to avail LTC.**

Ref:- Letter No. DJK/9425/E, dated 26.10.2021 forwarding application of Shri D. Goswami, Special Railway Magistrate, Kamrup (M), Guwahati.

Madam,

With reference to the above, I am directed to inform you that Shri Diganta Goswami, Special Railway Magistrate, Kamrup (M), Guwahati has been allowed to avail LTC for the block period of 2018-2021 to visit Prayagraj and Varanashi in the State of Uttar Pradesh, w.e.f. 03.11.2021 to 07.11.2021 by the shortest possible route, as per existing Rules.

Yours faithfully,

*Sd/*

**REGISTRAR (VIGILANCE)**

**Memo NO. HC.VII-03/2020/ 5512 - 5515 /A, dated- 02/11/21**  
Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Diganta Goswami, Special Railway Magistrate, Kamrup (M), Guwahati for information with reference to his letter dated 25.10.2021.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court

*[Signature]*

**REGISTRAR (VIGILANCE)**

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